

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:8  
ANSWERED ON:02.12.2003  
COMPUTERIZATION OF TRAFFIC CHALLAN  
JASWANT SINGH YADAV

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government have launched a computerized programme for payment of traffic challan in Delhi;
- (b) if so, the details thereof alongwith the name of centres which have been provided facilities till date; and
- (c) the extent to which the people of Delhi are likely to be benefited as a result thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL  
PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK )

(a) & (b): Delhi Police have introduced a computerised system for issuance of notices under Section 133 of the Motor Vehicles Act, 1988. This facility is presently available at (a) Traffic Police Lines, Teen Murti, New Delhi; (b) DCP/Traffic (Northern Range) Office, Old Police Lines, Rajpur Road, Delhi; and (c) DCP/Traffic (Headquarters) Office, Sector -12, R.K. Puram, New Delhi.

Delhi Police has also installed cheque depository machines to facilitate payment of compounding fee for traffic violations at five places, namely, (a) Teen Murti Traffic Police Lines, Willingdon Crescent Road, New Delhi; (b) Police Station, R.K. Puram, Sector-12 New Delhi; (c) Deputy Commissioner of Police/Traffic (Northern Range) Office, Old Police Lines, Rajpur Road, Delhi; (d) Assistant Commissioner of Police/Traffic (East) Office, Police Station, Shakarpur, Delhi; and (e) Assistant Commissioner of Police/ Traffic (North-West) Office, Police Station, Shakarpur, Delhi.

(c): The availability of these facilities reduces the inconvenience caused otherwise.